

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH

(IB)-3208(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2019.**

**NAME OF THE COMPANY: M/s. Punjab National Bank V/s. M/s. Qutab
Mercantile Pvt. Ltd.**

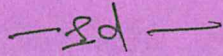
UNDER SECTION 7 OF IBC CODE, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Advocate for the Petitioner
Advocate for the Respondent

ORDER

None for the Applicant. List on 20th December, 2019.



**(L.N. Gupta)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**